

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.61 of 2012 &**  
**IA No. 280 of 2012**

**Dated : 29<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s): Mr. S. Ganesh  
Mr. Vishal Anand  
Ms. Saketa  
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani  
Mr. Manoj Kr. Sharma  
Mr. B.B. Tewari, consumer side

**Appeal No.62 of 2012 &**  
**IA No. 281 of 2012**

**BSES Yamuna Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.  
Mr. Aakash Gupta

Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani  
Mr. Manoj Kr. Sharma for R.1  
Mr. B.B. Tewari, consumer side.

**ORDER**

Post the matter for further hearing on **21<sup>st</sup> August, 2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*vt/rkt*